

[English]

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[Translation]

Chimera

Appointment on Compassionate Grounds in CPWD

2004. SHRI K. PARYMOHAN:
SHRI KIRTI VARDHAN SINGH:

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) the number of persons appointed in Central Public Works Department on compassionate ground during each of the last three years, category-wise;

(b) the criteria fixed for appointment on compassionate grounds;

(c) the number of persons waiting for appointment as on date; and

(d) the time by which the waiting list is likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) The number of persons appointed in CPWD on compassionate grounds during the last 3 years is as under:—

	1996	1997	1998
Group C	29	11	15
Group D	38	31	28

(b) Appointment on compassionate grounds is made with reference to the guidelines laid down by Department of Personnel & Training for this purpose.

(c) There are 101 and 285 persons waiting for appointment in Group 'C' and 'D' categories respectively.

(d) It is not possible to indicate the likely time by which the waiting list will be cleared as this depends on the availability of vacancies under compassionate quota which is 5% of the total vacancies meant for direct recruitment.

Theft of Vehicles

2005. SHRI JANARDAN PRASAD MISRA:
SHRI NARESH PUGLIA:
SHRI MANIBHAI RAMJIBHAI CHAUDHARI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a number of cases of vehicle theft have come to light in Delhi and other parts of the country;

(b) if so, whether this activity is on spurt in Uttar Pradesh and Delhi during the last one year;

(c) if so, the steps taken to check it; and

(d) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) Yes, Sir.

(b) to (d) There was an increase in the number of cases of vehicle theft in Delhi during the year 1998 as compared with 1997. However, there has been some decline in such cases during the first two months of the current year as compared with the last two months of the preceding year. The steps taken by Delhi Police to curb such thefts include intensification of patrolling in the vulnerable areas; deployment of police personnel in plain clothes at busy commercial complexes, etc.; and surveillance on known auto-lifter gangs.

In so far as Uttar Pradesh is concerned, "public order" and "police" being State subjects, it is essentially for that State Government to take measures to curb incidents.

[English]

S. N. S.

Elimination from the Team

2006. SHRI K.H. MUNIYAPPA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether he is aware that about half a dozen hockey players including the coach of the Asiad gold Medal winning team have been eliminated from the team which has to play a series of hockey matches against Pakistan;